

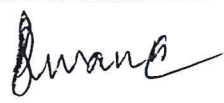

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/39/IB/2018  
PETITION NUMBER : CP/511/IB/2017  
NAME OF THE PETITIONER : V. NAGARAJAN  
NAME OF THE RESPONDENT : K.SUBBURAJ  
UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Ashwanth	Counsel for R1 & R2	
R. Subramanian	Counsel for Applicant	

**ORDER**

Counsel for RP present. Counsel for R1 and R2 present and he is directed to file reply.

Matter is posted for arguments. Put up on 12.02.2018 at 10.30 A.M.

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)